

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6897/2024

(Arising out of impugned final judgment and order dated 20-09-2023 in WP(C) No. 2429/2023 passed by the High Court Of Jammu & Kashmir And Ladakh At Srinagar)

JAMMU AND KASHMIR BANK LIMITED

Petitioner(s)

VERSUS

M/S HOTEL ALPINE RIDGE &amp; ORS.

Respondent(s)

(IA No.48205/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA NO.48533/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 15-05-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Syed Arsalan Abid, Adv.  
Mr. Prateek Khaitan, Adv.  
Mr. Chatanya Sharma, Adv.  
Mr. Shitij Chakravarty, Adv  
Mr. Umesh Kumar Khaitan, AOR

For Respondent(s) Mr. Kundan Kumar Mishra, AOR  
Mr. Jitendra Kumar, Adv.

Mr. K.M. Nataraj, A.S.G.  
Mr. Raj Bahadur Yadav, AOR  
Mr. Shashank Bajpai, Adv.  
Mr. Vinayak Sharma, Adv.  
Mr. B K Satija, Adv.  
Mr. Kanu Agarwal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The learned ASG appearing for the fourth respondent-Union of India states that in a large number of States, the Debts Recovery Tribunals have not been established. He states that 18 States

including two Union Territories do not have the Debts Recovery Tribunal. He further states that as far as the Union Territory of Jammu and Kashmir is concerned, the jurisdiction has been conferred on the Debts Recovery Tribunals at Chandigarh and Delhi where the facilities of e-filing and hearing through video conference mode are made available.

The learned counsel appearing for the petitioner seeks further time to file a Special Leave Petition for challenging the order dated 12<sup>th</sup> April, 2024.

List on 2<sup>nd</sup> August, 2024.

If the Special Leave Petition against the order dated 12<sup>th</sup> April, 2024 is filed, the same shall be listed along with this Special Leave Petition.

(ASHISH KONDLE)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)